

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 26
C.P. (IB)/557(MB)2021

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **ANCHOR LEASING PRIVATE LIMITED V/S MRS**
ANUJ DHIRAJ GADA

Section 95(1) of the IBC, 2016

ORDER

Adv. Abhishek Adke appeared for the Petitioner.

Adv. Raj i/b TRD Associates appeared for the Personal Guarantor.

List this matter on board **11.10.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna